

**GOVERNMENT OF INDIA  
LABOUR AND EMPLOYMENT  
LOK SABHA**

UNSTARRED QUESTION NO:4645  
ANSWERED ON:11.08.2014  
WELFARE OF GLASS AND BANGLE WORKERS  
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**Will the Minister of LABOUR AND EMPLOYMENT be pleased to state:**

- (a) the total number of glass and bangle workers in the country at present;
- (b) whether Employees` State Insurance Scheme is applicable for workers in the organised sector and Rashtriya Swasthya Bima Yojana is also applicable for Below Poverty Line (BPL) workers and unorganised sector whereas glass and bangle workers do not fall in BPL and are in the unorganised sector;
- (c) if so, whether the Government has formulated any specific scheme for such workers;
- (d) if so, the details thereof; and
- (e) if not, the other steps taken by the Government for the welfare of glass and bangle workers in one country?

**Answer**

MINISTER OF STATE FOR STEEL, MINES, LABOUR AND EMPLOYMENT (SHRI VISHNU DEO SAI)

(a): According to the survey conducted by the National Sample Survey Organization (NSSO) in 2009-10, the total employment in both the organized and the unorganized sectors including number of glass and bangle workers in the country was 46.5 crore, of which 43.7 crore were in the unorganized sector.

(b) to (e): The Employees` State Insurance Scheme is applicable to Glass and Bangle workers employed in organised sector in areas where the ESI Act is implemented. The Rashtriya Swasthya Bima Yojana (RSBY), launched on 1` October, 2007 and operational from 01.04.2008, provides smart card based cashless health insurance cover of Rs. 30,000/- per annum to BPL families (a unit of five) in the unorganised sector. It is the endeavour of the Government to extend Rashtriya Swasthya Bima Yojana to all unorganised workers in phased manner. During the course of implementation, apart from BPL families, RSBY coverage has been extended to various other categories of unorganised workers viz. Building & Other Construction Workers, licensed Railway porters, Street Vendors, MGNREGA workers (who have worked for more than fifteen days during preceding financial year), Beedi workers, Domestic Workers, Sanitation Workers, Mine Workers, Rickshaw pullers, Rag pickers and Auto /Taxi drivers. Government has already taken various steps to provide social security for the unorganized workers. Some of these schemes are listed as under:

1. Indira Gandhi National Old Age Pension Scheme (Ministry of Rural Development).
2. National Family Benefit Scheme (Ministry of Rural Development).
3. Janani Suraksha Yojana (Ministry of Health and Family Welfare).
4. Handloom Weavers` Comprehensive Welfare Scheme (Ministry of Textiles).
5. Handicraft Artisans` Comprehensive Welfare Scheme (Ministry of Textiles).
6. Pension to Master Craft Persons (Ministry of Textiles).
7. National Scheme for Welfare of Fishermen and Training and Extension (Department of Animal Husbandry Dairying & Fisheries).
8. Janshree Bima Yojana and Aam Admi Bima Yojana (Department of Financial Services).
9. Rashtriya Swasthya Bima Yojana (Ministry of Labour and Employment).